
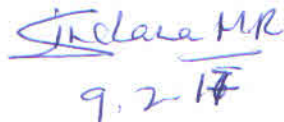


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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

| | | | |
|----------------------------|---|--|---|
| APPLICATION NUMBER | : | CP 140/16 | |
| PETITION NUMBER | : | TP 178/17 | |
| NAME OF THE PETITIONER (S) | : | WEG ELECTRIC (INDIA) PVT. LTD | |
| NAME OF THE RESPONDENT (S) | : | --- | |
| UNDER SECTION | : | 391-394 | |
| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION ----- REPRESENTATION BY WHOM | SIGNATURE |
| | BHUVANA S. P. DA ASSOCIATES 9916316160. | PETITIONER |  |
| | SINCHANA M.R. (99453 20087) | Counsel for RESPONDENT ROC |  9.2.17 |

Counsel for petitioner is present. He has filed 1 additional set of copies. He has also filed synopsis. He is directed to file one more set of copies. Ms. Sinchana M.R., counsel for ROC is present. Counsel for ROC requested time to furnish 2 sets of affidavit. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 06.03.2017.


MEMBER (J)


MEMBER (T)